

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1486**

TO BE ANSWERED ON THE 2ND AUGUST, 2023/ SRAVANA 11, 1945 (SAKA)

HEROIN SEIZURES AT MUNDRA PORT

1486 SHRI KUMAR KETKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether is it a fact that at least three consignments of drugs landed at the Mundra Port worth ₹ 21000 crore, whether Government has found about the prime accused as yet;

(b) if so, what is the status of this case and what action Government has initiated to stop this in future; and

(c) whether Government has found out from which country these drugs are coming to Mundra Port, what action has been initiated?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c) As per the information provided by Narcotics Control Bureau (NCB), the details of cases of seizure of drugs at Mundra Port from the year 2021 to till date by various Drug Law Enforcement Agencies (DLEAs) is at Annexure-I.

Government of India has taken several measures to control drugs coming through ports. Some of those are mentioned below:-

- **A high level dedicated group has been created in National Security Council Secretariat (NSCS) in November 2022 to analyse the drug trafficking through maritime routes, challenges and solutions (MAMSG – NSCS).**
- **To monitor coastal borders, Indian Coast Guard have also been empowered under the Narcotics Drugs & Psychotropic Substances Act, 1985 for making interdiction of narcotic drugs in coastal areas and at high seas.**
- **Director General Level Talks are organized with neighboring and other countries such as Myanmar, Iran, Bangladesh, Indonesia, Singapore, Afghanistan, Sri Lanka, etc. to resolve various issues related to drugs trafficking through maritime route.**
- **The Government has introduced the NCORD mechanism in 2016 to have effective coordination of actions among various Ministries, Departments, Central and States law enforcement agencies dealing with narcotics. The mechanism was restructured in 2019 into a 4 tier structure as detailed under:-**

- **Apex Level Committee (headed by Union Home Secretary)**
- **Executive Level Committee (headed by Special Secretary (IS), MHA).**
- **State Level Committee (headed by Chief Secretary of the concerned State).**
- **District Level Committee (headed by District Magistrate)**

NCORD mechanism has been further strengthened by addition of new members at different levels to make it more effective and comprehensive.

- **Representatives of Coastal Police, Port Trust as well as representatives from Indian Navy and Indian Coast Guard have been included as member of the State Level NCORD Committee. Further to this, representatives of Indian Coast Guard and Port Authorities have also been included in District Level Committee of NCORD meetings.**
- **Dedicated Anti-Narcotics Task Force (ANTF) headed by ADG/IG level Police Officer has been established in each States/UTs including in all coastal states.**

Details of cases of seizure of drugs at Mundra Port by various Drug Law Enforcement Agencies (DLEAs) since 2021

Date of seizure made & Case No.	Name of Agency effected the seizure	Name of drugs seized	Quantity of Drugs seized	Present Status
17.09.2021 DRI/AZU/GRU/NDPS-01/2021 dated 18.09.2021	Directorate of Revenue Intelligence (DRI)	Heroin	1999.579 Kgs.	Both the cases were taken over by National Investigation Agency (NIA) vide case RC-26/2021/NIA/DLI dated 06.10.2021. In this case, 02 containers of one consignment of heroin weighing 2988.21 kg were seized. NIA has filed 04 Chargesheets/Supplementary Chargesheets. 27 accused have been arrested. Investigations have revealed that the drugs had originated from Afghanistan.
19.09.2021 DRI/AZU/GRU/NDPS-01/2021 dated 20.09.2021	Directorate of Revenue Intelligence (DRI)	Heroin	988.631 Kgs.	
26.05.2022 DRI/AZU/GRU/NDPS-03/2022 dated 28.05.2022	Directorate of Revenue Intelligence (DRI)	Cocaine	52.488 Kgs.	3 persons have been arrested and Criminal complaint has been filed before Special NDPS Judge, Bhuj.
12.07.2022 III-04/2022, ATS Police Station, Gujarat State, Ahmedabad dated 12.07.2022	Anti – Terrorist Squad, Gujarat State & Punjab Police	Heroin	75.300 Kgs.	02 persons has been arrested and a charge sheet has been filed in the court of special NDPS Court, Bhuj.

Source : NCB
